

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1550
TO BE ANSWERED ON 31.07.2024**

KANHANGAD-KANIYUR RAILWAY LINE

1550 SHRI RAJMOHAN UNNITHAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Kanhangad-Kaniyur railway line has been in demand by the people of Kasaragod for many years;**
- (b) whether the Railways take further action on the said project which is not going ahead after the preliminary survey;**
- (c) whether the survey report is still under consideration by the Government, if so, the details thereof;**
- (d) whether there are other hurdles to implementing technically, financially, and ecologically feasible Project;**
- (e) whether the Government received consent from State Government for the Karnataka and Kerala State share for this Project; and**
- (f) if so, the details thereof and if not, the reasons therefor along with the steps taken/to be taken to make this Kanhangad-Kaniyur rail line a reality?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 1550 BY SHRI RAJMOHAN UNNITHAN TO BE ANSWERED IN LOK SABHA ON 31.07.2024 REGARDING KANHANGAD-KANIYUR RAILWAY LINE

(a) to (f): Proposals/requests/suggestions/representations, both formal and informal for Railway projects/ Works across the country are received on the basis of demands raised by public, State Governments, Members of Parliament, Ministries of Central Government, elected representatives, Railways' own requirements, organizations/rail users etc., at various levels including Railway Board, Zonal Railways, Division Office etc. As receipt of such Proposals/requests/suggestions/representations is a continuous and dynamic process, centralized compendium of such requests is not maintained. However, these are examined and action as found feasible and justified is taken from time to time.

A Feasibility Study for a new Railway line between Kanhangad and Kaniyuru via Panathur, (91 Km) has been completed. The alignment traverses through State of Karnataka and Kerala. The Project has low traffic projections.

The survey of New Line, Gauge Conversion and Doubling of existing rail network are taken up under PM Gati Shakti National Master Plan (NMP) for the development of multimodal connectivity infrastructure to various Economic Zones with an objective to have integrated planning, enhanced logistics efficiency and remove gaps for seamless movement of people, goods and services, connectivity to industrial clusters, ports, mines, power plants, agricultural zones including tourist and cultural places.

Though State Government of Kerala has consented to share the cost of project, State Government of Karnataka has not given any consent to share the cost.

Since 2014, there has been substantial increase in fund allocation and commensurate commissioning of projects in State of Kerala as under:-

Period	Average Outlay	Increase w.r.t. average allocation of 2009-14
2009-14	₹372 crore/year	-
2023-24	₹2,033 crore	5.5 times
2024-25	₹3,011 crore	8.1 times

Though fund allocation has increased manifold but pace of execution of project is dependent on expeditious land acquisition. Railway acquires the land through State Government. State Government assesses the compensation amount and advises to Railway. On receipt of demand from State Government, Railway deposits compensation amount with concerned District Land acquisition Authority. Execution of important infrastructure projects falling fully/partly in the State of Kerala is held up due to delay in land acquisition and only about 62.83 Ha land has been acquired out of total requirement of about 459.54 Ha. Railway had initiated efforts for acquisition of land but could not succeed in acquiring land for projects though Railway has paid ₹2125.61 Crore to Government of Kerala for land acquisition. Support of the Government of Kerala is needed to expedite the land acquisition.

Since 2014, there has been substantial increase in fund allocation and commensurate commissioning of projects in State of Karnataka as under:-

Period	Average Outlay	Increase w.r.t. average allocation of 2009-14
2009-14	₹835 crore/year	-
2023-24	₹7,561 crore	9 times
2024-25	₹7,559 crore	9 times

In 2014-24, 1633 Km section (365 Km New line and 1268 Km Doubling) falling fully/partly in the State the Karnataka have been commissioned at an average rate of 163.3 Km per year.
